

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 7 of 2012 &  
I.A. No. 294 of 2012**

**Dated: 11<sup>th</sup> April, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Gujarat State Petroleum Corporation Ltd. ... Appellant (s)  
Versus**

**Gail India Limited & Ors. ... Respondent (s)**

**Counsel for the Appellant (s):** Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Piyush Joshi, Adv. and  
Ms. Sumati Yadava, Adv. for GSPCL

**Counsel for the Respondent (s):** Mr. Rajat Navet, Adv. for IOCL &  
BPCL,  
Mr. M.G. Ramachandran, Adv.  
Mr. Ankit Jain, Adv, and  
Mr. Raghu Nayyar, Adv. for GAIL  
Mr. I.S. Alag, Adv., Mr. R. Diwan,  
Adv. & Mr. J.S. Bindra, Adv. for  
PNGRB

**ORDER**

Written submissions are being filed by all the parties.

**Judgment is reserved.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Pr/rt